

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 33/2020 (A.D.R)		Munireddy T Vs Thammaiah Reddy	Pradeep C Yadav
LOK ADALATH				
2	O.S. 322/2018 (A.D.R) IA/1/2018		Gowramma Vs Munilakshamma	Ambrish S
CROSS EXAMINATION OF DW				
3	O.S. 1337/2014 (EVIDENCE.) IA/1/2014 IA/2/2014		Sangeetha Vs Manjunath N	G H N
CROSS EXAMINATION OF PW				
4	O.S. 1226/2014 (EVIDENCE.) IA/1/2014		Vishwanath T N Vs Lakshmana	Nagaraj
DEFN EVIDENCE				
5	O.S. 75/2010 (EVIDENCE.) IA/1/2010		PRAMEELA Vs KARAGAMMA	H.MAREG OWDA
PLNTF EVIDENCE				
6	O.S. 973/2014 (EVIDENCE.) IA/1/2014		Venkatalakshmma Vs Venkatappa	Nalina R
FUTHER CHIEF OF pw				
7	O.S. 827/2013 (EVIDENCE.) IA/1/2013		Swetha.M Vs M.G.Naik	N.Nagaraju
12:00 P.M - 1:00 P.M				
HEARING ON IA				
8	O.S. 597/2013 (SUMMONS) IA/1/2013		Padmanabha Vs Parvathamma	K.V.Jayachandrappa
9	O.S. 23/2014 (SUMMONS) IA/1/2014 IA/2/2014		Chinnappa Vs Renjini	K. Rajendra Prasad
10	O.S. 931/2019 (SUMMONS) IA/1/2019		Indramma alias Indra P Vs Keshava Reddy C	V Anand
11	O.S. 1834/2019 (SUMMONS) IA/1/2019		MUTHURAYA Vs MAHENDRAN	LOKESH BOOVANAHALLI
WRITTEN STATEMENT				
12	O.S. 1122/2019 (SUMMONS) IA/1/2019 IA/2/2019		Amaranadha Reddy D Vs Govind Raj A	Mohan Kumar

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 1417/2015 (ARGUMENTS.) IA/1/2015		Nirmala Vs Mariyappa	
3:00 P.M - 4:00 P.M				
HEARING ON IA				
14	O.S. 145/2020 (SUMMONS) IA/1/2020		Sujathamma Vs Narayanamma	M S Subramanya
15	O.S. 262/2020 (SUMMONS) IA/1/2020 IA/2/2020		KANTHA Vs SADASHIVA REDDY T K ALIAS MUNICHOWDA REDDY	ANANDA V
16	O.S. 977/2020 (FIRST HEARING) IA/1/2020		SUVARNA Vs PUSHPA	M NAGARAJ
Cases listed below are adjourned due to Covid 19				
17	O.S. 436/2018 (SUMMONS) IA/1/2018	21-12-2020	Laxminarayan Vs Krishnappa M	M B C
AWAIT SUMMON/NOTICE				
18	O.S. 894/2018 (SUMMONS) IA/1/2018	21-12-2020	Mohammed Yaseen Vs Mohammed Roshan	MS A
NOTICES				
19	O.S. 1268/2012 (SUMMONS) IA/1/2012	21-12-2020	Roopashree.R Vs Rajashekaraiah	S.Raghavendra
20	M.V.C. 43/2018 (SUMMONS)	21-12-2020	K KIRAN KUMAR Vs COSMO CARRYING PVT LIMITED, REP BY KHAJA WARIS KHAN, PROPRIETOR	A.G. NAGARAJA
STEPS				
21	O.S. 1387/2017 (SUMMONS) IA/1/2017 IA/2/2017	21-12-2020	Muniyappa Vs Thippaiah	Sriram
22	O.S. 239/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	21-12-2020	Mohan Y Vs Raghupathy Reddy M S	G S PRASAD REDDY
SUMMONS				
23	O.S. 1338/2017 (SUMMONS) IA/1/2017	21-12-2020	Prakash Vs Mallanayaka	
24	O.S. 1570/2017 (SUMMONS) IA/1/2017	21-12-2020	Muniyamma Vs Rangappa	Vikram H.K.
CROSS EXAMINATION OF PW				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	O.S. 2078/2014 (EVIDENCE.) IA/1/2014	23-01-2021	Navya R Vs Ravikumar L N	V G
26	O.S. 2023/2015 (EVIDENCE.) IA/1/2015	23-01-2021	Krishnamurthy V Vs Narayanappa	Pradeep Kumar
PLNTF EVIDENCE				
27	O.S. 1345/2014 (EVIDENCE.) IA/1/2014	23-01-2021	Nanjamma Vs Munivenkataramanappa	Mahesh
28	O.S. 1925/2015 (EVIDENCE.) IA/1/2015	23-01-2021	Renukamma Vs Ashwathappa	
29	O.S. 254/2018 (EVIDENCE.) IA/1/2018	23-01-2021	Venkatamma Vs Anjinappa	C V Annaiah
30	O.S. 1421/2018 (EVIDENCE.) IA/1/2018	23-01-2021	Rajendra Prasad C Vs Jayasheela Reddy	Tarka Legal P
FUTHER CHIEF OF pw				
31	O.S. 1559/2014 (EVIDENCE.) IA/1/2014	23-01-2021	Jayamma Vs Gowda Raju	Manjunath T R
AMENDMENT				
32	O.S. 829/2019 (SUMMONS) IA/1/2019	12-02-2021	Gowramma Vs Tahasildar	K G S
33	O.S. 948/2019 (SUMMONS)	12-02-2021	Vijaya Bank Vs Muniraju B M	P Anand
AWAIT SUMMON/NOTICE				
34	M.C. 188/2018 (SUMMONS)	12-02-2021	Suresh M Vs Shashikala S T	N G G
NOTICES				
35	R.A. 100/2018 (SUMMONS) IA/1/2018 IA/2/2018	12-02-2021	Chikkasonnappa, Since dead by his LRs Muniraju Vs Gangappa	M V C
36	Misc 171/2019 (SUMMONS) IA/1/2019	12-02-2021	Yellamma Vs Papanna	Pushpalatha N
SS TO DEFT. BY RPAD				
37	O.S. 894/2019 (SUMMONS) IA/1/2019	12-02-2021	PUSHPAVENI M Vs LAKSHMAMMA M	L. SUBRAMANI
STEPS				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	O.S. 1011/2019 (SUMMONS) IA/1/2019	12-02-2021	Yallamma Vs Hanumaiah K Y	D M Lokesh
SUMMONS				
39	O.S. 936/2019 (SUMMONS) IA/1/2019	12-02-2021	Nanamma Vs Sanjeevappa	R N G
40	R.A. 112/2019 (SUMMONS) IA/1/2019	15-02-2021	Venugopal A Vs Narayanappa	Shankar Reddy C
AWAIT SUMMON/NOTICE				
41	O.S. 1290/2019 (SUMMONS) IA/1/2019 IA/2/2019	15-02-2021	PARVATHAMMA Vs RAVISHANKAR G N	V MUNIRAJU
42	O.S. 1828/2019 (SUMMONS)	15-02-2021	Punjab National Bank rep. by Manager Vs Madhusudan Behera	Sushreepriya Mohanty
43	O.S. 1940/2019 (SUMMONS)	15-02-2021	Donepudi Ramu Vs M/s Phoenix Concretes, Rep by Shankaregowda Krishnappa, Ashok Krishnappa and Vijayakumar Krishnappa	K S V
44	O.S. 1944/2019 (SUMMONS)	15-02-2021	Donepudi Ramu Vs M/s Star Concrete Products Rep. Rama Reddy Gopala Reddy, Subramani Srinivas, Ganeshan Suresh	K S V
45	O.S. 47/2020 (SUMMONS)	15-02-2021	Narayanappa T Vs Navin Jolly	S R
WRITTEN STATEMENT				
46	O.S. 1574/2019 (SUMMONS) IA/1/2019	15-02-2021	KRISHNAPPA Vs NAGARAJA K M	B D K
47	O.S. 1873/2019 (SUMMONS) IA/0/2019 IA/1/2019	15-02-2021	Kenchappa A Vs Manjunath N	Prasad V S K
48	O.S. 1884/2019 (SUMMONS) IA/1/2019	15-02-2021	JAYAMMA Vs MALLIKARJUNAIAH T	S C VENKATESH
NOTICES				
49	M.C. 138/2020 (SUMMONS)	16-02-2021	KUMARI NIKSHITHA C Vs SHIVAKUMAR S ALIAS KIRAN	M.GAYATHRI RANGASWAMY AND ASS
OBECTION				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
50	M.A. 67/2020 (SUMMONS) IA/1/2020	16-02-2021	SHANTHAMMA K Vs LAKKAPPA	K R CHANDRASHEKARAREDDY
SUMMONS				
51	O.S. 324/2020 (SUMMONS) IA/1/2020	16-02-2021	Manjunath Vs Krishnappa	Manjunath
52	O.S. 334/2020 (SUMMONS)	16-02-2021	Srinivasaiah S Vs Shivakumar	V B SHIVAKUMAR
53	O.S. 354/2020 (SUMMONS) IA/1/2020	16-02-2021	Thilak V M Vs Jayalajshamma	N Lokanath Singh
54	O.S. 359/2020 (SUMMONS) IA/1/2020	16-02-2021	SUBBANNA H V Vs SUNDARESH	H A M
55	O.S. 434/2020 (SUMMONS) IA/1/2020	16-02-2021	Jayaraj M, Rep. by GPA Holder Mahesha M Vs Krishnappa K P	M S A
56	O.S. 477/2020 (SUMMONS) IA/1/2020 IA/2/2020	16-02-2021	SAMARTHA A Vs MANGALAMMA B E	BOJA RAJ
57	O.S. 488/2020 (SUMMONS) IA/1/2020 IA/2/2020	16-02-2021	Sadananda Kemparaj, Rep. by his GPA Holder Mahesha M Vs Krishnappa K P	M S A
58	O.S. 949/2020 (SUMMONS) IA/1/2020 IA/2/2020	16-02-2021	JAYASHREE Vs MUNI KRISHNAPPA	K MURTHY
59	O.S. 1047/2020 (SUMMONS) IA/1/2020	16-02-2021	THIMAKKA Vs MUNIYAPPA	H M SOMASHEKARAI AH
60	R.A. 28/2018 (NOTICE) IA/1/2018	16-02-2021	Venkatesha Reddy, Dead by LRs Vipula, rep by PA Holder Pradeep M Vs Shivaswamy M M	H R Ananthakrishna Murthy
61	M.A. 40/2019 (NOTICE) IA/1/2019	16-02-2021	Gowramma Vs Ravikumar T N	Jamuna T B

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 323/2015 (ISSUES.) IA/1/2015 IA/2/2015		Vasanthamma Vs Muniswamappa	H.M. ANANDA KUMAR
2	O.S. 912/2015 (ISSUES.) IA/3/2015 IA/4/2015 IA/2/2015 IA/1/2015 IA/5/2015		Lakkamma Vs Lakkappa	Jayaprakash
3	O.S. 1423/2015 (ISSUES.) IA/1/2015		Govindaraj Vs Chinnaswamy K	KUMAR and KUMAR ADVOCATES
4	O.S. 669/2018 (ISSUES.) IA/1/2018 IA/2/2018		Jayamma Vs Chandrashekar G	Puttaraju N H
CROSS EXAMINATION OF PW				
5	O.S. 368/2009 (EVIDENCE.) IA/1/2009 IA/2/2009		RAMAIAH Vs ABRAHAM	ARAVIND REDDY.H
PLNTF EVIDENCE				
6	O.S. 469/2017 (EVIDENCE.) IA/1/2017		Gopalappa Vs Asrathulla Beg	H M A
7	O.S. 486/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		Muniyamma Vs Krishnamurthy B S	P M Narayanaswamy
8	O.S. 1274/2007 (ARGUMENTS.) IA/1/2007 IA/2/2007 IA/3/2007		SMT.KAMAKSHI Vs SMT.NARASAMMA	C.PRAKASH
9	O.S. 1367/2009 (ARGUMENTS.) IA/1/2009 IA/2/2009		HANUMANTHARAYAPPA Vs LAKKAPPA	V.N.R. and ASSOCIATES PMS - D1 AND D2
10	R.A. 122/2013 (ARGUMENTS.) IA/1/2013		Lakshmipathy T H Vs Lakshmana	S Siddappa
11	O.S. 98/2015 (ARGUMENTS.) IA/1/2015		Muniyamma Vs Channappa	VIJAYRAJ URS
12	O.S. 112/2017 (ARGUMENTS.) IA/1/2017		Sowbhagya H S Vs Bhagyalakshmi	N S L
13	M.A. 101/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		MUNLAKSHMAMMA Vs MALLAIAH	M A POOVAIAH

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	R.A. 80/2019 (ARGUMENTS.) IA/1/2019		Hussain Bi Vs Rafeeq Ahmed	Srinivas
FURTHER ARGUMENTS				
15	O.S. 685/2017 (ARGUMENTS.) IA/1/2017		Thayappa Reddy Vs CHIKKATHAYAMMA	Moon Light Law Ass.
3:00 P.M - 4:00 P.M				
OBECTION				
16	O.S. 1826/2015 (SUMMONS) IA/1/2015		Dhanlakshmi Vs Varun	BASVARAJU AND ASSOCIATES
17	O.S. 1553/2018 (SUMMONS) IA/1/2018 IA/2/2018		Ananthan K S Vs The Commissioner BBMP	J R J
STEPS				
18	O.S. 407/2018 (SUMMONS) IA/1/2018		Munithayamma Vs Lakshamma	K R Muniraju
19	R.A. 32/2019 (SUMMONS) IA/1/2019		Ashok K C Vs Govindaraju N	G S Srinivas
20	Misc 139/2019 (SUMMONS) IA/1/2019		Lakshmidevi Vs Muniyamma	C S N
WRITTEN STATEMENT				
21	O.S. 688/2019 (SUMMONS) IA/1/2019		Gowramma Vs Srinivasaiah	L S
22	O.S. 1019/2019 (SUMMONS) IA/1/2019 IA/2/2019		Lakshminarayana Vs Nallamma	MUNIRAJU K N
23	O.S. 1531/2019 (SUMMONS) IA/1/2019		Doddanna T K Vs Seethappa R	Chithappa
24	O.S. 1539/2015 (HEARING) IA/1/2015		Narayanamma Vs Chikkathayamma	MYLARAIAH ASSOCIATES
25	O.S. 1467/2019 (HEARING) IA/1/2019 IA/2/2019		MEENA KUMARI R Vs NAGARAJA	SLN LAW ASSOCIATES
26	O.S. 1471/2017 (JUDGMENTS) IA/1/2017		Francis Vs Raju alias Pathi Raju	
27	O.S. 2105/2007 (APPEARANCE OF PARTY) IA/1/2007		LAKSHMAMMA Vs RAJAPPA REDDY	M.V.CHANDRASHEKARAREDDY SM

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 264/2008 (APPEARANCE OF PARTY) IA/1/2008 IA/2/2008		MUNIYAMMA @ KENCHAMMA Vs BYRE GOWDA	VISWANATH 1,2,5 ABSENT
29	P and SC 13/2019 (APPEARANCE OF PARTY)		Sheshalakshmi Vs Nil	P H V
30	O.S. 577/2017 (ORDERS.) IA/1/2017		Narasamma Vs Murthy alias Muthuraju	K M H
31	O.S. 1775/2015 (OBJECTIONs) IA/1/2015		Srikantha Chikkanna Naik Vs Vasantha	Satish
Cases listed below are adjourned due to Covid 19				
32	M.A. 28/2020 (NOTICE) IA/1/2020	19-02-2021	Amer Manjit Singh Salhotra Rep by SPA Holder Vs Adithya Enterprises	Srinivasa D C
33	Misc 54/2020 (NOTICE) IA/1/2020	19-02-2021	MANJUNATH Vs VENKATESH	ABHINAV ANAND K
34	O.S. 243/1999 (HEARING)	19-02-2021	LATHA RANI Vs PAPAIAH	RAMACHANDRA REDDY ABSENT
35	FDP 28/1999 (HEARING)	19-02-2021	P. MUNISWAMY REDDY Vs B. PILLAREDDY DEAD BY LRS. BABU REDDY	K.M.J VBS
36	O.S. 1002/2002 (HEARING)	19-02-2021	LAKAMMA Vs NANJAPPA	C.R. LAKSHMANA MURTHY
37	O.S. 986/2008 (HEARING) IA/1/2008	19-02-2021	SUGUNAMMA Vs NAGARAJU	M.CHANDREGOWDA D1, D1a TO d EXPARTY
38	O.S. 1207/2008 (HEARING) IA/1/2008	19-02-2021	SAROJAMMA Vs RAMALINGA REDDY DECEASED BY LRS	K. GIRIDHAR NS
39	O.S. 954/2009 (HEARING) IA/1/2009 IA/2/2009	19-02-2021	R DHASHARATHA Vs STATE OF KARNATAKA	K.T. JAGANNATH
40	O.S. 955/2009 (HEARING) IA/1/2009 IA/2/2009	19-02-2021	G GOPALA Vs STATE OF KARNATAKA	
41	O.S. 956/2009 (HEARING) IA/1/2009 IA/2/2009	19-02-2021	RAMAPPA Vs STATE OF KARNATAKA	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	O.S. 958/2009 (HEARING) IA/1/2009 IA/2/2009	19-02-2021	VENKATASWAMY Vs STATE OF KARNATAKA	1 TO 4 DSP
43	O.S. 959/2009 (HEARING) IA/1/2009 IA/2/2009	19-02-2021	SALLPURIYAPPA Vs STATE OF KARNATAKA	
44	O.S. 960/2009 (HEARING) IA/1/2009 IA/2/2009	19-02-2021	VENKATAMMA Vs STATE OF KARNATAKA	D1 TO 4 DGP
45	O.S. 961/2009 (HEARING) IA/1/2009 IA/2/2009	19-02-2021	YELLAMMA Vs STATE OF KARNATAKA	DGP
46	O.S. 962/2009 (HEARING) IA/1/2009 IA/2/2009	19-02-2021	MUNIYAPPA Vs STATE OF KARNATAKA	K.T. JAGANNATH
47	O.S. 1113/2009 (HEARING) IA/1/2009	19-02-2021	RAVINDRA PRAKASH Vs V SHANKAR	JRK YSS
48	O.S. 1475/2009 (HEARING) IA/1/2009 IA/2/2009	19-02-2021	ASWATH Vs RAMESH	N.GOVINDA GOWDA BNP D1 TO 7
49	O.S. 317/2010 (HEARING) IA/1/2010	19-02-2021	MANJULA Vs MUNIYAPPA@ DEKAPPA	D.RAMESH
50	O.S. 365/2017 (HEARING) IA/1/2017	19-02-2021	Sakamma Vs Krishnappa	N Sridhar
51	O.S. 901/2017 (HEARING) IA/1/2017 IA/2/2017	19-02-2021	Annapurna Vs Krishnappa	
52	O.S. 907/2017 (HEARING) IA/1/2017	19-02-2021	Madan Lal alias Madan N Baldota Vs Bharath House Building Co- operative Society Ltd	D R P B
53	O.S. 964/2017 (HEARING) IA/1/2017 IA/2/2017	19-02-2021	Venkatachari Vs Annamma	
54	O.S. 1015/2017 (HEARING) IA/1/2017	19-02-2021	Manjunath Reddy C L Vs Chandra Reddy D V	R R D
55	O.S. 675/2018 (HEARING) IA/1/2018	19-02-2021	Shakuntala Vs Somashekaraiah S M	B Vijay Shetty

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

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<u>11:00 A.M - 12:00 P.M</u>				
AWAIT SUMMON/NOTICE				
1	O.S. 1007/2020 (SUMMONS) IA/1/2020		SAJJANI Vs LAKSHMI KAMALA	N AND N ASS
OBECTION				
2	O.S. 1116/2011 (SUMMONS) IA/1/2011		JAYARAMAIAH.H.N. Vs NARASIMHA MURTHY.H.M.	SIDDAMALAPPA
3	O.S. 938/2018 (SUMMONS) IA/1/2018 IA/2/2018		Deepalappa Vs Chikkamuniyappa	Srirama
4	O.S. 1053/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018		Manjunath B N Vs Thavakal Sab S	G Manivannan
5	O.S. 225/2019 (SUMMONS) IA/1/2019		Nagendra Prasad K B Vs Mahadev R	D Nagaraj
6	O.S. 265/2005 (HEARING) IA/1/2005 IA/2/2005		K P SACHIDANANDA Vs C NARASIMHAIAH @ NARASIMHAPPA	B.T. INDUSHEKAR SRI.K.LS.
7	O.S. 2084/2005 (HEARING)		K.M.MUNIRAJU Vs LAKKAPPA	SRI.G.S.DEVARAJ M.B.CHANDRA CHOODA
8	O.S. 164/2010 (HEARING) IA/1/2010		G.NAGARATHNA Vs MYLARAPPA	L.LEELA L.ROOPA
9	O.S. 1013/2010 (HEARING) IA/1/2010		MARU DEVAMMA AND OTHERS Vs AJITH KUMAR AND OTHERS	SUBRAMANI
10	O.S. 486/2013 (HEARING) IA/1/2013 IA/2/2013		Devakiammal.C.K Vs Muniraju.B	T.Ravindra
11	O.S. 1224/2018 (HEARING) IA/1/2018		Umesha Gowda H A Vs Venkatesh B K	DN
12	M.C. 274/2020 (HEARING) IA/1/2020		THUMMALURU SIVA REDDY Vs NIL	MANJUNATH T R

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

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13	O.S. 835/2016 (ARGUMENTS.)		Padhma Vs Sadappa	K V H
14	M.C. 237/2017 (ARGUMENTS.)		Subhan alias Babu Vs Nil	Nataraju C.S.
15	O.S. 71/2018 (ARGUMENTS.) IA/1/2018		Chinnamma alias Muniyamma Vs Chinnaswamy	BC
ARGUMENTS				
16	M.A. 37/2018 (ARGUMENTS.) IA/1/2018		Tajuddin Vs Mohammed Khan	S G Venkatachalapathy
17	O.S. 239/1997 (APPEARANCE OF PARTY)		BHAGYAMMA Vs M.S.RAJASHEKAR	
<u>12:00 P.M - 1:00 P.M</u>				
CROSS EXAMINATION OF PW				
18	O.S. 799/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		Rajesh Vs Subramani R	N Srinivas
19	O.S. 720/2016 (EVIDENCE.) IA/1/2016 IA/2/2016		Chandramma Vs Venkataramanappa	K Narayanaswamy
PLNTF EVIDENCE				
20	O.S. 1054/2016 (EVIDENCE.) IA/1/2016		Papamma Vs Sakamma	T Muniswamy
21	P and SC 3/2020 (EVIDENCE.)		MRINAL SINGH Vs GENERAL PUBLIC	PRIME LEGAL
FUTHER CHIEF OF pw				
22	O.S. 1051/2016 (EVIDENCE.) IA/1/2016		Radhamma Vs Prasad	B G Ganeshmurthy
<u>3:00 P.M - 4:00 P.M</u>				
23	O.S. 1330/2016 (HEARING) IA/1/2016		Padhma Vs Muniyamma	
24	O.S. 1135/2017 (HEARING) IA/1/2017		V P S Kumari Vs Master Harshith	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

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25	M.A. 112/2017 (HEARING) IA/1/2017		Munivenkatamma Vs Anjannappa	
26	O.S. 1237/2018 (HEARING) IA/1/2018		Anusuya Vs Kemparaju T L	SHIVAKUMAR S.NAREGAL
27	O.S. 1171/2017 (ARGUMENTS.) IA/1/2017		Shanthamma Vs Anjinappa V R	H Anjana Murthy
28	O.S. 1294/2017 (JUDGEMENT.) IA/1/2017		Vikram Pandey Vs Deepa N	J S Dinesh
29	O.S. 1220/2020 (ORDERS.) IA/1/2020 IA/2/2020		M/S GREEN FORTUNE PROMOTERS AND DEVELOPERS PVT. LTD REPT. BY B NAGARAJAPPA Vs NAVEEN HEGDE	SLR LAW FIRM
30	O.S. 1234/2020 (ORDERS.) IA/1/2020		Divyashree B H Vs Bhagyalakshmi Aradhya	GURU GANESH ASSOCIATES
Cases listed below are adjourned due to Covid 19				
31	O.S. 714/2013 (SUMMONS) IA/1/2013	19-12-2020	Nagaveni.N Vs Kodandarama Reddy.N	P.A.Krishna Reddy
32	O.S. 902/2013 (SUMMONS) IA/1/2013	19-12-2020	Kamala Bhai Vs Venkatesh	R.Nalina
33	R.A. 17/2016 (SUMMONS) IA/1/2016 IA/2/2016	19-12-2020	Pillappa Vs Venkatappa K S	P.NARAYANAPPA
34	O.S. 1321/2016 (SUMMONS) IA/1/2016 IA/2/2016 IA/3/2016	19-12-2020	Sarojamma K H Vs Hanumanthappa	
35	O.S. 1598/2016 (SUMMONS) IA/1/2016 IA/2/2016 IA/3/2016	19-12-2020	Vijayalakshmi Vs Rajashekar D	V Chandrakanthan
36	O.S. 1747/2019 (SUMMONS)	19-12-2020	Dinesh P Vs Acharya Institutes JMJ Education Society, Rep. by its Secretary Premnath Reddy B	Kamaludiin Ahmad

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
37	O.S. 723/2020 (SUMMONS) IA/1/2020	19-12-2020	MARAPPA Vs VASANTHAMMA	N Devaraj
38	O.S. 758/2020 (SUMMONS) IA/1/2020	19-12-2020	VISHWANATH S Vs PALLAVI	KUMAR
39	O.S. 1719/2013 (A.D.R) IA/1/2013	19-12-2020	Muniswamy H P Vs Papamma	H Mare Gowda
40	O.S. 1426/2016 (EVIDENCE.)	19-12-2020	Ravi Kumar V Vs Muddaiah K	K T N
41	Misc 121/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	19-12-2020	The Mysore Stoneware Pipes and Potteries Ltd. Vs Babu	Venkatesha C
42	O.S. 198/2018 (EVIDENCE.) IA/1/2018	19-12-2020	Sarojamma K M Vs Nagaraju K M	UMASHANKAR L
43	O.S. 902/2018 (EVIDENCE.) IA/1/2018	19-12-2020	Gururaj Gurav Vs Prabhavathi Builders and Developers Pvt.Ltd R/by praveen Kumar B E	Latha Shetty
44	O.S. 328/2019 (EVIDENCE.) IA/1/2019	19-12-2020	Suma Vs Akkayamma	H Nagarajaiah
45	O.S. 409/2019 (EVIDENCE.) IA/1/2019	19-12-2020	Krishnamurthy M S Vs Deepa S Iyer	Manu B P
46	O.S. 884/2010 (SUMMONS) IA/1/2010	21-12-2020	VARALAKSHMI AND OTHERS Vs MUNIKRISHNAPPA AND OTHERS	B.G.ASHOK KUAMR D1 TO 5 - SRI.G.PAPI REDDY
47	O.S. 1027/2010 (SUMMONS) IA/1/2010	21-12-2020	RADHAMMA AND OTHERS Vs AMMAYYAMMA	D. NANGEGOWDA
48	FDP 55/2011 (SUMMONS)	21-12-2020	MUNIRATHNAMMA Vs NANJAMMA SINCE DEAD RESPONDENT NO.2 IS THE ONLY LEGAL REPRESENTATIVE WHO WAS ON RECORD	S. SURENDRA N.GOVINDE GOWDA

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
49	O.S. 1727/2016 (SUMMONS) IA/1/2016 IA/2/2016	23-02-2021	Muniswamy Reddy V Vs Ravichandra B N	N BAYYA REDDY
50	O.S. 1754/2016 (SUMMONS) IA/1/2016 IA/2/2016	23-02-2021	Anjinamma Vs Anjinaappa	B M Lokesh
51	O.S. 1832/2016 (SUMMONS) IA/1/2016	23-02-2021	Narayanamma Vs Muniyappa V	Babu H N
52	O.S. 762/2017 (SUMMONS) IA/1/2017	23-02-2021	Kavya Vs Chikkamuniramanna	
53	O.S. 770/2017 (SUMMONS) IA/1/2017	23-02-2021	Damodharan K. Vs Sumitha K.	
54	O.S. 860/2017 (SUMMONS) IA/1/2017	23-02-2021	Leelavathi Vs Venkataswamappa	
55	O.S. 929/2017 (SUMMONS) IA/1/2017	24-02-2021	Guramma Vs Puttappa	B V M
56	R.A. 51/2017 (SUMMONS) IA/1/2017	24-02-2021	Krishnappa Vs Muniyappa N	
57	O.S. 936/2017 (SUMMONS) IA/1/2017	24-02-2021	Muniyamma Vs Annayappa	
58	O.S. 1351/2017 (SUMMONS) IA/1/2017	24-02-2021	Narayanappa M Vs Munivenkatamma	
59	O.S. 1370/2017 (SUMMONS) IA/1/2017 IA/2/2017	24-02-2021	Mohanreddy S Vs Krishnaveni L	
60	O.S. 1403/2017 (SUMMONS) IA/1/2017 IA/2/2017	24-02-2021	Basavaraju Vs Paranna	C R V
61	O.S. 1411/2017 (SUMMONS)	25-02-2021	Yellamma Vs Akkamma	Jeevan
62	O.S. 1453/2017 (SUMMONS) IA/1/2017 IA/2/2017	25-02-2021	Deepak A Vs Lalitha A	Sumanth L Bharadwaj

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
63	O.S. 1462/2017 (SUMMONS) IA/1/2017 IA/2/2017	25-02-2021	Shivaraju Vs Eramma	
64	O.S. 1516/2017 (SUMMONS) IA/1/2017	25-02-2021	Gopalappa Vs Narayanaswamy	
65	O.S. 1532/2017 (SUMMONS) IA/1/2017	25-02-2021	Ambika Vs Munithayamma	K V Harish
66	O.S. 671/2018 (SUMMONS)	25-02-2021	Yellamma Vs Munivenkatappa	Malluraiah
67	O.S. 1554/2017 (SUMMONS) IA/1/2017	26-02-2021	Papanna Vs Thimmakka	Srinivasappa
68	R.A. 70/2017 (SUMMONS) IA/1/2017	26-02-2021	Venkataramanappa T A Vs Padmamma	Jayaraj D.S.
69	O.S. 1561/2017 (SUMMONS) IA/1/2017	26-02-2021	Venkatesh Vs Mallappa	Manjunatha Law Chambers
70	O.S. 1621/2017 (SUMMONS) IA/1/2017	26-02-2021	Chikkahanumaiah Vs Anasuyamma	H V S
71	M.C. 98/2019 (NOTICE)	26-02-2021	SANTHOSH M Vs NANDHINI K V	KESHAHA K V
72	Misc 119/2019 (NOTICE) IA/1/2019	26-02-2021	Shanthamma Vs Shanthamma	D N S
73	M.A. 43/2019 (NOTICE) IA/1/2019	26-02-2021	Nanjaiah S Vs Prema	K S R
74	M.A. 66/2019 (NOTICE) IA/1/2019	26-02-2021	Anjanamma B Vs Manjula	T A S
75	Misc 199/2019 (NOTICE) IA/1/2019	26-02-2021	Shanthamma N Vs Motamma	Promod R
76	M.C. 100/2020 (NOTICE)	26-02-2021	Narasimhamurthy S Vs Deepa alias Sushma	K N R
77	M.C. 217/2020 (NOTICE)	26-02-2021	HARSHAVARDHAN YADAV Vs KRATIKA VARMA	PALLAVI BARUAH

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1528/2012 (HEARING) IA/1/2012		Mariyappa Vs Shanmugam.H.C	T.K.Rajagopala
2	O.S. 1008/2020 (HEARING) IA/1/2020		VINCENT KUMAR Vs SHIVANNA	JAMUNA T B
PLNTF EVIDENCE				
3	O.S. 690/2017 (EVIDENCE.) IA/1/2017		Narayana K Vs Ramakka	
<u>12:00 P.M - 1:00 P.M</u>				
4	O.S. 141/2005 (HEARING) IA/1/2005		J MANJUNATHA Vs PUSHPA	V CHANDRAPPA GSS
5	O.S. 333/2008 (HEARING) IA/1/2008 IA/2/2008		MUNIBYRAPPA Vs LAKSHMAMMA	A.CHANDRACHUD
6	O.S. 1406/2008 (HEARING) IA/1/2008		BHAGYAMMA Vs PILLIAIH	V.VISHWANATH
7	O.S. 482/2010 (ARGUMENTS.) IA/1/2010		B K ASHOK Vs NAGARATHNAMMA	G.NAGARAJA
8	O.S. 498/2017 (ARGUMENTS.) IA/1/2017		Narayanappa Vs Nagamma	N R Naik and Associates
ARGUMENTS BY ADV. DEFTS.				
9	O.S. 959/2012 (ARGUMENTS.) IA/1/2012		Shivashankar.S Vs Managing Director	G.KIRAN
<u>3:00 P.M - 4:00 P.M</u>				
10	O.S. 2097/2014 (HEARING) IA/1/2014		Geetha Vs Alamela	NAGARAJA
11	EX 66/2016 (HEARING)		Nethravathi Vs Narayanamma	Rajesh Gowda
12	R.A. 58/2017 (HEARING) IA/1/2017 IA/2/2017		Krishnappa Vs Ravindra K M	K S Mahadevan
<u>4:00 P.M - 5:00 P.M</u>				
13	O.S. 389/2018 (HEARING) IA/1/2018 IA/2/2018		Lakshman Rep by GPA Holder Vinay L Vs Devamma	Shivaprasad Shantanagoudar

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1303/2019 (HEARING) IA/0/2019 IA/1/2019		SATHYANARAYANAPPA Vs GURUMMA ALIAS GUNASHEELA	INDUMATHI
15	O.S. 254/2020 (HEARING) IA/1/2020		Galappa Vs Siddappa L P since deceased by hos LRs 1.Mante Swamy	N R J
16	O.S. 1568/2015 (ISSUES.) IA/1/2015		Nagesh R Vs Ramachari	VIJAYA KUMAR
17	O.S. 464/2016 (ISSUES.) IA/1/2016		Girijamma K C Vs Chandramma	ASWATHANARAYANA
18	O.S. 531/2017 (ISSUES.) IA/1/2017		SIDDEGOWDA B S Vs ROHINI H V	
Cases listed below are adjourned due to Covid 19				
19	O.S. 794/2018 (ISSUES.) IA/1/2018 IA/2/2018	22-12-2020	Narasimha Murthy Vs Venkatanarasappa	C.R.S
20	O.S. 848/2018 (ISSUES.) IA/1/2018	22-12-2020	Kempamma Vs Bangalore Development Authority., Reptd. By its Commissioner	Manjula Devi
21	O.S. 1444/2014 (SUMMONS) IA/1/2014	15-02-2021	Radha M Vs Sadappa	K Narayanaswamy
22	O.S. 1474/2014 (SUMMONS) IA/1/2014 IA/2/2014	15-02-2021	Narayana M A @ Narayanappa M.A Vs Ramaiah alias Meke Ramaiah	M Ganesh
23	O.S. 2146/2014 (SUMMONS) IA/1/2014	15-02-2021	Lakshmi N Vs Narayanappa	D.S. VIJAYENDRA REDDY
24	O.S. 1619/2015 (SUMMONS) IA/1/2015	15-02-2021	Sharada K V Vs Narayana Rao K N	Chandrashekar
25	O.S. 1683/2015 (SUMMONS) IA/1/2015	15-02-2021	Muni Venkatappa Vs Shamanna	B.T. INDU SHEKAR
26	O.S. 1870/2015 (SUMMONS) IA/1/2015	15-02-2021	Ramesh G Vs Thimmegowda K N	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 475/2017 (SUMMONS) IA/1/2017 IA/2/2017	15-02-2021	Kanicky Raj Vs Ramaiah K	H M S
28	R.A. 39/2017 (SUMMONS) IA/1/2017 IA/2/2017	15-02-2021	Krishnappa Vs Hunanda M	M Nagaraj
29	O.S. 1050/2017 (SUMMONS) IA/1/2017 IA/2/2017	15-02-2021	Padmavathi K N Vs Ratna H M	Hanumantharaya D
30	O.S. 1061/2017 (SUMMONS) IA/1/2017	15-02-2021	Govindappa Vs Srinivas M	A V B
31	O.S. 1361/2017 (SUMMONS)	15-02-2021	Kaveri Grameena Bank, Rep. Vivek Sharma Vs Jayaramaiah	Vachanna G K
32	O.S. 1716/2017 (SUMMONS)	15-02-2021	Saroja A.N. Vs Tharalu Grama Panchayath	
(O.S./0001716/2017)				
: O.S./0001716/2017				
33	O.S. 773/2018 (SUMMONS) IA/1/2018	15-02-2021	Manjunath D N Vs padmavathi K S	S. NAGHABHUSHAN
34	O.S. 788/2018 (SUMMONS) IA/1/2018	15-02-2021	Kempanna R Vs Manjunatha	D L Somesha
35	O.S. 1115/2018 (SUMMONS) IA/1/2018	15-02-2021	Bharath Kumar H Vs Lakshmi	RAJAGOPAL NAIDU
36	O.S. 1560/2018 (SUMMONS) IA/1/2018	15-02-2021	Govindarajappa G D Vs Narayanaswamy G V alias Bettaiah	P N Ramakrishnappa
37	O.S. 1871/2018 (SUMMONS) IA/1/2018	15-02-2021	GALAMMA Vs DHANALAKSHMI	Padmanabha
38	O.S. 29/2019 (SUMMONS) IA/1/2019	15-02-2021	Rajasekhar Anand Vs Srinivas Maddi	A Madusudhan Rao
39	O.S. 228/2019 (SUMMONS) IA/1/2019	15-02-2021	Dr. Nagashree Vs M/s VSV Builders, Rep. by Managing Partner T Kumar	P R H

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 426/2019 (SUMMONS) IA/1/2019 IA/2/2019	15-02-2021	VARADARAJU S Vs ANJINAPPA	M G Ravisha
41	O.S. 756/2019 (SUMMONS) IA/1/2019 IA/2/2019	15-02-2021	MUNIRAJU Vs CHANDRAPPA M	R V
42	EX 37/2019 (SUMMONS)	15-02-2021	Gowrish D B Vs Saraswathi	A C
AWAIT RECORDS				
43	M.A. 80/2017 (SUMMONS) IA/1/2017	15-02-2021	Mathews M J Vs Prestige Oasis Home Owners Association	Azhar Meer
44	R.A. 38/2017 (NOTICE) IA/1/2017 IA/2/2017	15-02-2021	Hanumaiah Vs Hunanda	M Nagaraj
45	Misc 187/2018 (NOTICE) IA/1/2018	15-02-2021	The Lakshmi Vilas Bank Ltd. Vs Charles J	Gururaj V
46	Misc 18/2019 (NOTICE) IA/1/2019	15-02-2021	Lakshamma Vs Lakshminarayanappa B S	B R V
47	Misc 45/2019 (NOTICE)	15-02-2021	Lakshmidevi Vs Hanumakka	G Rajkumar
48	Misc 64/2019 (NOTICE)	15-02-2021	Sunil Kumar J Vs Jeevan Kumar P	B R Prakash
49	EX 30/2019 (NOTICE)	15-02-2021	Jagannatha Reddy M H Vs Sree Partha	N Jayavelu
50	L.A.C. 14/2019 (NOTICE)	15-02-2021	Ramaiah K V Vs The Special Land Acquisition Officer, KRDC	SHAILASHREE
51	O.S. 1193/2019 (NOTICE) IA/1/2019 IA/2/2019	15-02-2021	Master Thejas Reddy Vs Ramesh M	M Rajesh
52	Misc 205/2019 (NOTICE)	15-02-2021	Muniyamma Vs Devamma	G V

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
53	Misc 212/2019 (NOTICE) IA/1/2019 IA/2/2019	15-02-2021	Saraswathi Vs Gowrish D B	B M Lokesh
54	Misc 16/2020 (NOTICE) IA/1/2020	15-02-2021	Munikrishna Gowda D M Vs The State of Karnataka, Rep. by the Chief Secretary	V Vishwanath
55	Misc 17/2020 (NOTICE) IA/1/2020	15-02-2021	Jayaram M Vs The State of Karnataka, Rep. by the Chief Secretary	V Vishwanath
56	O.S. 314/2019 (A.D.R) IA/1/2019 IA/2/2019	15-02-2021	Satyanarayana Vs Srinivasamurthy T V	K Vijya Kumar
57	M.C. 337/2019 (A.D.R)	15-02-2021	Suresh Vs Hemalakshmi alias Lakshmi	Mohan Kumara M C
58	O.S. 917/2019 (SUMMONS) IA/1/2019	16-02-2021	Prema Kumari J Vs Vijayalakshmi	S G R
59	O.S. 1115/2019 (SUMMONS) IA/1/2019 IA/2/2019	16-02-2021	Kencharangamma Vs Kencharangaiah K M alias Thammaiah	S Chennaraya Reddy
60	O.S. 1213/2019 (SUMMONS) IA/1/2019	16-02-2021	Gayam Velugonda Reddy Vs Meenakshi K V	H R M
61	M.A. 61/2019 (SUMMONS) IA/1/2019	16-02-2021	Sreenath G Vs Nanjundadevaru	H S U
62	O.S. 1332/2019 (SUMMONS) IA/1/2019	16-02-2021	Somashekar Vs Ningamma	Sandya jamadagni
63	O.S. 362/2020 (SUMMONS) IA/1/2020	16-02-2021	RASHMI K Vs CHIKKAMMA	H V RAMACHANDRA
64	O.S. 367/2020 (SUMMONS)	16-02-2021	CANARA BANK REPTD BY NEHA GUPTHA Vs NAGARAJ B	R A MOHAN
65	O.S. 392/2020 (SUMMONS) IA/1/2020	16-02-2021	Mariyamma Vs Jayamma	C R Venkatesh
66	O.S. 480/2020 (SUMMONS) IA/1/2020	16-02-2021	Bharath P M Vs Srinivasa P N	C S S

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
67	O.S. 544/2020 (SUMMONS) IA/1/2020	16-02-2021	ARAVIND KEHSAVA ALIAS KESHAVA MURTHY R K Vs NANJE GOWDA	PRASHANTH P N
NOTICES				
68	O.S. 1877/2019 (SUMMONS) IA/1/2019	16-02-2021	Rathna K Vs Rajanna	Ramaraveendra N
69	O.S. 1043/2020 (SUMMONS) IA/1/2020	16-02-2021	Sumalalitha @ sumana Vs Jayamma N	Suresh L P

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
20.11.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S.1220/2013 2. O.S.313/2020 3. O.S. 437/2010 4. O.S.1202/2020 5. O.S. 1916/2018 6. O.S.1966/2019 7. Misc.10/2013	To hear on IAs 1. O.S.377/2013 2. O.S. 1921/2014 3. O.S. 455/2013 4. RA 122/2012 5.O.S. 645/2018 6.O.S.1006/2015
Evidence	Evidence
1. O.S. 571/2010 2. O.S.633/2015 3. O.S.81/2014 4. O.S.698/2014 5. O.S.1650/2013 6. O.S.480/2008 7. O.S.315/2016	

IV ASCJ 19.11.2020
Bengaluru Rural District, Bengaluru.

**In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.**

Cause list Dated 20.11.2020

<u>Morning Session</u>			<u>After Noon Session</u>		
Case No.		Stage	Case No.		Stage
1	OS. 1095/2020	Hearing	1	OS. 1219/2020	Hearing
2	Os. 1187/2020	Hearing	2	OS. 1347/2006	Hearing
3	OS. 1252/2006	Evidence	3	OS. 1551/2007	Hearing
4	OS. 327/2007	Evidence	4	OS. 1920/2007	Hearing
5	OS. 1721/2007	Evidence	5	OS. 218/2012	Hearing
6	OS. 935/2008	Evidence	6	OS. 347/2012	Hearing
7	OS. 597/2009	Evidence	7	OS. 687/2013	Hearing
8	OS. 1369/2009	Evidence	8	OS. 1515/2015	Hearing
9	OS. 296/2011	Evidence	9	OS. 1521/2015	Hearing
10	OS. 856/2011	Evidence	10	OS. 1669/2016	Hearing
11	OS. 76/2012	Evidence	11	OS. 326/2015	Pre conciliation for E-Lok Adalath
12	OS. 361/2012	Evidence	12	OS. 1156/2015	Pre conciliation for E-Lok Adalath
13	LAC. 82/2006	Arguments	13	OS. 404/2016	Pre conciliation for E-Lok Adalath
14	OS. 535/2009	Arguments	14	OS. 1552/2016	Pre conciliation for E-Lok Adalath
15	OS. 984/2016	Arguments			

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 654/2006 (HEARING) IA/1/2006		SOMAKKA Vs V MALLANNA	V.SHIVAKUMAR SRI.V.D.B
2	O.S. 1147/2006 (HEARING) IA/1/2006		MALLANNA Vs B V NANJUNDAPPA	VISHNU BHAT SRI.M.SHIVAPRAKASH
3	O.S. 421/2007 (HEARING)		GOVINDARAJU Vs VENKATAHANUMAIHAH	C. PUTTASWAMY SRI.D.S.SRIDHAR
4	O.S. 1081/2020 (HEARING) IA/1/2020 IA/2/2020		RAMASWAMY REDDY Vs RAMESH R	C E SHANKAR
5	O.S. 133/2004 (EVIDENCE.) IA/1/2004		M ESHWARA REDDY Vs KAVERAPPA	MYLARAIHAH ASSOCIATES
6	O.S. 241/2004 (EVIDENCE.) IA/1/2004 IA/2/2004		THIMMAKKA Vs VENKATAMMA	MALLURAH
7	O.S. 1418/2006 (EVIDENCE.) IA/1/2006 IA/2/2006		R LAKSHMAIAH Vs MARANNA	SHANKAR REDDY A.S ADVOCATE
8	O.S. 2118/2006 (EVIDENCE.) IA/1/2006		MUNITHIMMAPPA Vs VENKATESH	SURENDRA BABU M.N
9	O.S. 2141/2006 (EVIDENCE.) IA/1/2006		Y KRISHNAPPA Vs Y MUNIKRISHNAPPA	B.V.YOGINDRA REDDY BHASKAR ALVA
10	R.A. 72/2014 (ARGUMENTS.) IA/1/2014		Munishamappa Vs Lakshmaiah	K M Ravikumar
<u>3:00 P.M - 4:00 P.M</u>				
11	O.S. 1153/2007 (HEARING) IA/1/2007		LAKSHMAMMA Vs ANJANAPPA	SRI.H.S.RAMAMURTHY
12	O.S. 259/2014 (HEARING) IA/1/2014		Ashok Kumar K B Vs Mallikarjuna Rao C	T M R
13	O.S. 560/2014 (HEARING) IA/1/2014		Sathyamma M Vs Ramesh M	K Shivashnkar
14	O.S. 811/2014 (HEARING) IA/1/2014		Manjula Vs Krishna Reddy K v	J P
15	M.A. 66/2020 (HEARING) IA/1/2020		Sundararam Reddy Vs Sharada Estates Pvt. Ltd.	R Narayana Swamy and Associates

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	M.C. 292/2020 (HEARING)		PRAVEEN M R Vs BHAVYA A	N DHANASEGARAN
17	O.S. 1221/2020 (ORDERS.) IA/1/2020		MUNINARASIMAI AH K Vs NARESH M	AMBRISH S
Cases listed below are adjourned due to Covid 19				
18	O.S. 706/2007 (EVIDENCE.) IA/1/2007	27-01-2021	URUNNISSA Vs FAROOQ AHMAD	A.NAGARAJAPPA
19	O.S. 966/2007 (EVIDENCE.) IA/1/2007	27-01-2021	R KUMAR @ HUCHAPPA Vs PARVATHAMMA	N.SHANKARANARAYA SWAMY
20	O.S. 542/2009 (EVIDENCE.) IA/1/2009	27-01-2021	N NARAYANAPPA Vs SAROJAMMA	VASU.K.
21	O.S. 780/2009 (EVIDENCE.) IA/1/2009	27-01-2021	ABK ENTERPRISES Vs MUNIYAPPA	P.M.BALASUBRAMANYAM SRI.N.G.G.
22	O.S. 860/2009 (EVIDENCE.) IA/1/2009	27-01-2021	M GOPALA Vs KEMPANNA	ERAPPA REDDY
23	O.S. 871/2009 (EVIDENCE.) IA/1/2009 IA/2/2009	27-01-2021	UMESH Vs CHIKKA GOPALAPPA	
24	O.S. 1022/2015 (ISSUES.) IA/1/2015	28-01-2021	Aajimabee Vs Abdul Salam	SOMASHEKARAI AH
25	O.S. 509/2017 (ISSUES.) IA/1/2017	28-01-2021	Somashekar H S Vs Indiramma	N Sridhar
26	O.S. 246/2012 (EVIDENCE.) IA/1/2012	28-01-2021	JAYAMMA Vs CHANNAMMA	VENKATA SHIVA REDDY VR
27	O.S. 737/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	28-01-2021	SUBAJA.K Vs HEMALATHA.A	N.S.VIJAYANATH BABU
28	Misc 63/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	28-01-2021	A.R.Bhaskar Vs Rathnamma	R.Govinda Raju
29	O.S. 870/2012 (EVIDENCE.) IA/1/2012	28-01-2021	R.Manjunatha Raju Vs Jayamma	J.C.KUMAR
30	O.S. 179/2014 (EVIDENCE.) IA/1/2014	28-01-2021	Nagappa B V Vs Madusudhan D K	Praveen Kumar

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	O.S. 235/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	28-01-2021	Shashikala Vs Rudramma	Prakar
32	O.S. 554/2014 (EVIDENCE.) IA/1/2014	28-01-2021	Dinesh Kammila Vs Munegowda N	Shwetha
33	O.S. 696/2014 (EVIDENCE.) IA/1/2014	28-01-2021	Muniraju Vs Kempamma	K Aswath Narayana
34	O.S. 788/2014 (EVIDENCE.) IA/1/2014	28-01-2021	Ramachandra Vs Shanthamma	Lokesh R
35	O.S. 829/2014 (EVIDENCE.) IA/1/2014	28-01-2021	Pavithra .V Vs Ammayamma	C.J. Munikumar
36	O.S. 1204/2014 (EVIDENCE.) IA/1/2014	28-01-2021	Bomma Reddy Murali Mohan Reddy Vs Kaveramma	D N C
37	O.S. 1239/2014 (EVIDENCE.) IA/1/2014	28-01-2021	Lakshamma Vs Narsappa N	B Manjunath
38	O.S. 1453/2014 (EVIDENCE.) IA/1/2014	28-01-2021	Mohan Kumari D Vs Bhagyamma	G A Venkata Reddy
39	O.S. 1765/2016 (EVIDENCE.) IA/1/2016	29-01-2021	Ramachandrappa S Vs Jailakshmi	M/s Jus Lus Lex
40	Misc 11/2017 (EVIDENCE.)	29-01-2021	Mangala Gowramma Vs Dalappa, Since dead by his LRs Muniyamma	
41	O.S. 168/2017 (EVIDENCE.) IA/1/2017	29-01-2021	Padmamma Vs Devaraj	M Venkataswamy
42	FDP 18/2017 (EVIDENCE.)	29-01-2021	Nagaraja Vs Lakshamma	KEMPANNA
43	O.S. 840/2017 (EVIDENCE.) IA/1/2017	29-01-2021	Suresh A M Vs Syed Ayub Ali	C Nanjegowda
44	O.S. 805/2005 (SUMMONS) IA/1/2005	10-02-2021	T PUTTARAJU Vs C THIMANNA	TEJUS ASSOCIATES
45	O.S. 477/2012 (SUMMONS)	10-02-2021	VENKATESH.K Vs ANANTHKUMAR.K.M	SRINIVASA GOWDA
46	O.S. 1011/2012 (SUMMONS) IA/1/2012	10-02-2021	Sampigamma Vs Kote Venkataramaiah	BABU

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
47	O.S. 1548/2012 (SUMMONS) IA/1/2012 IA/2/2012 IA/3/2012	10-02-2021	Yashodamma Vs Byramma	R.T.Nanjegowda
48	O.S. 70/2009 (NOTICE)	10-02-2021	N C PATEL Vs RAGHUVARDHAN REDDY	G.D.ASHWATHANARAYANA
49	O.S. 1582/2016 (NOTICE) IA/1/2016	10-02-2021	Nathan P S Vs Chandra Krishnan	Y G P
50	O.S. 192/2017 (NOTICE) IA/1/2017	10-02-2021	Muniyamma Vs Thimmaiah	C Vijayakumar
51	O.S. 123/2014 (SUMMONS) IA/1/2014	11-02-2021	Venkateshappa Vs Gullappa	
52	O.S. 168/2014 (SUMMONS) IA/1/2014	11-02-2021	Ramakrishna Vs Mohan	A C S
53	O.S. 174/2014 (SUMMONS) IA/1/2014	11-02-2021	Lalitha Vs Govindappa	
54	EX 10/2014 (SUMMONS)	11-02-2021	Anantharamaiah M Vs Chikka Muniyappa	K N K
55	O.S. 807/2014 (SUMMONS) IA/1/2014	11-02-2021	Girijamma Vs Revamma	
56	O.S. 864/2014 (SUMMONS) IA/1/2014	11-02-2021	Sarojamma Vs Gopala Reddy S V	K H T
57	O.S. 536/2014 (OBJECTIONs) IA/1/2014	11-02-2021	Srinivasa Murthy L Vs Papamma	Ganesh Murthy
58	O.S. 1567/2015 (SUMMONS) IA/1/2015	12-02-2021	Babu Reddy Vs Narayana Reddy	Swetha Ravishankar
59	O.S. 1667/2015 (SUMMONS) IA/1/2015	12-02-2021	Yakhub Sab Vs Binu	SHWETHA .P.
60	O.S. 1629/2016 (SUMMONS) IA/1/2016	12-02-2021	KUSHALAPPA Vs KRISHNAPPA	
61	O.S. 5/2017 (SUMMONS) IA/1/2016 IA/2/2016	12-02-2021	V.NAGARAJU Vs VENKATESHAPPA	R. SHYAMA
62	O.S. 43/2017 (SUMMONS)	12-02-2021	Akkamma Vs Gunabhushan	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 20-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
63	O.S. 801/2017 (SUMMONS) IA/1/2017	12-02-2021	Gangappa M Vs Muniyappa	
